

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No, Sir.

(b) The nationalisation of any industry has to be based on policy consideration of a general or a special nature. On this basis, it is considered that there is no reason to take such a step.

Grant to West Bengal Government in 1971-72 for Looking After Bangladesh Refugees.

8959. **SHRI SUDHIR GIRI:** Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the amount on account of grant given to the State Government of West Bengal in 1971-72 for looking after the Bangladesh refugees;

(b) whether the State Government gave accounts of the said grant to the Central Government during the years, 1971-72, 1972-73, 1973-74, 1974-75, 1975-76 and 1976-77 the extent of the grant for which account were submitted during these years; and

(c) the balance of amount of the grant, if any due to be paid to the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) An on account advance and not grant of Rs. 110.57 crores was given to the West Bengal Government.

(b) The accounts furnished are as follows:—

	Rs. in crores
(i) 1971-72 & 1972-73	77.15
(ii) Expenditure directly booked by the Accountant General, West Bengal:	
1973-74	2.18
1974-75	0.67
1975-76	1.36
Total expenditure accounted for:	81.36

(iii) Amount of expenditure for which accounts are yet to be rendered.

	7.94
TOTAL	89.30
	21.27

Tripura's Demand for Bitumen

8960. **SHRI AJOY BISWAS:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what was the total demand of Tripura for Bitumen for 1979 and 1980, separately;

(b) how much of the total demand as above was allotted to Tripura;

(c) how much actually reached Tripura; and

(d) if not reached, reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) It is difficult to assess precisely the actual demand of bitumen for Tripura. However, the Government of Tripura had indicated a requirement of 8700 tonnes of bitumen for 1980-81.

(b) and (c). Against a sales of about 860 MT of bitumen in Tripura in 1979-80, the original allocation for 1980-81 was 2600 tonnes. However, the actual supplies during 1980-81 are reported to be about 1435 tonnes.

(d) The sales fell short of allocation because of the reduced availability of bitumen in the country and transportation constraints.

Urea Production

8962. **SHRI UTTAMBHAI H. PATEL:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Urea is not produced and available in sufficient quantity as our requirement in the country;

(b) how much quantity of urea is produced during 1975 to 1980 in the country;

(c) what was required of urea of each year during 1975 to 1980 and how much supplied during these years to various sections and agencies; and

(d) what steps have been taken or proposed to be taken to produce more Urea as well as to get it imported from foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir. The production of nitrogenous fertilizers including Urea is not yet adequate to meet the requirements of the country.

(b) and (c). The production of Urea in terms of nitrogen, the total production of nitrogen and the consumption of nitrogen during the years 1975-76 to 1980-81 are given below:—

Figures (In lakh tonnes)

Year	Production of Urea in term of Nitrogen	Total production of Nitrogen	Consumption of Nitrogen
1975-76	10.29	15.35	21.49
1976-77	13.48	19.00	24.57
1977-78	14.13	20.00	29.13
1978-79	15.12	21.70	34.20
1979-80	16.13	22.26	34.98
1980-81	15.78	21.64	37.10 (Estimated)

The requirements of fertilizers are assessed by the Ministry of Agriculture in terms of basic plant nutrients and not in terms of different types of fertilizers. Hence, the figures of consumption have been given in terms of nitrogen.

(d) Continuous efforts are being made to augment the production of nitrogen with a view to narrowing

substantially the gap between its demand and indigenous availability. With this end in view, it is proposed to start in addition to the projects under implementation construction of 8 new nitrogenous fertilizer plants in a phased manner during the Sixth Five Year Plan.

Arrangements for import of nitrogen including Urea are made every year taking into account the requirements and the expected indigenous production.

Allotment of Cooking Gas Agency in Barmer, Rajasthan

8963. SHRI VIRDHI CHANDER JAIN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state whether Government propose to establish agency to supply cooking gas cylinders at Barmer the headquarters of Barmer District?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): Yes, Sir. Barmer has been included in the Industry LPG marketing plan for the year 1981-82.

Procedure for setting up a High Court Bench

8964. SHRI NAVIN RAVANI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there are any criteria and procedure laid regarding proposals for opening of High Court benches in various parts of the country;

(b) if so, the details thereof;

(c) how many High Court benches have been established in various parts of the country and the names of places where opened during 1975 to 31st March, 1981; and

(d) the considerations for opening the same?